

ITEM NO.121

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 913/2016

HEMUDAN NANBHA GADHVI

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

Date : 09-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s) Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita P. Malkan, Adv.
Ms. Khushboo V. Malkan, Adv.
Mr. Bhaskar Singh, Adv.
Ms. Deepa Gorasia, Adv.
Mr. Vismay Malkan, Adv.

For Respondent(s) Ms. Jesal Wahi, Adv.
Mr. Kabir Hathi, Adv.
Ms. Vishakha Adv.
Ms. Mamta Singh, Adv.
Ms. Hemantika Wahi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 16th August, 2018.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER

